



**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Appointment of Presenting Officer, State Human Rights Commission.

Reference:- J&K Service Selection Board No. SSB/ Secy/ Sel/ 2016/ 19153-59 dated 29-08-2016.

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Government Order NO: 2550 -LD(Estt) of 2016.  
Dated : 23 - 09 - 2016.  
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Pursuant to the recommendation of the J&K Service Selection Board, sanction is hereby accorded to the temporary appointment of 3 candidates as Presenting Officer, State Human Rights Commission, as per the details given below against the posts under the direct recruitment quota carrying the pay scale of ₹ 9300-34800 with Grade Pay of ₹ 4280/- with immediate effect:-

S. No.	Name of the candidates S/Shri.	Parentage	Address	Category
1.	Vipan Kumar	S/O Mangat Ram	R/O Dhangri Rajouri	OM
<b>Select list (RBA)</b>				
2.	Asaf Iqbal Malik	S/O Ali Bahader	R/O Chowkian Thanamandi Rajouri	RBA
<b>Select list (SC)</b>				
3.	Rajesh Bharti	S/O Krishan Lal Bharti	R/O Roopnagar Jammu	SC

The appointment shall be subject to the following conditions:-

- (i) the appointees shall report in the Department of Law, Justice and Parliamentary Affairs, within a period of 21 days alongwith all original certificates. In case any appointee does not join within the said period, his/her appointment shall be deemed to have been cancelled without any further notice;
- (ii) each appointee, except those who are already in service, shall give an undertaking in the shape of an affidavit to the effect:-

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